SHRI GHULAM NABI AZAD: As far as the first part of the question is concerned, it is not true that the Air India is earning its profit only from the Gulf. But, as far as the percentage is concerned, yes. It was 33 per cent in 1992-93, 30 per cent in 1993-94 and almost 29 per cent in 1994-95 i.e. almost 1/3rd of the total earnings. So, when we keep that in mind, it is true that the maximum profit and revenue we have from the Gulf. But, at the moment, we don't have any proposal for reducing the fare between the Gulf and India.

SHRIMATI JAYANTHI NATARAJAN: At least do not raise that!

SHRI GHULAM NABI AZAD: Because it is mostly according to the IATA that the fares are being fixed. Regarding the second part, as far as bilateral negotiations with other countries are concerned, the basis is reciprocity of opportunities and mutuality of benefits. Sometimes even commercial agreements are signed. In the reciprocity, it is ensured that the rights obtained by India are the same as those granted to the airlines operated by foreign countries. However, if any party is not in a position to exploit the opportunities fully, then the commercial agreements are entered into to balance the benefits of both the contracting countries. Suppose, 'A' country comes to my country and if I do not substitute with equal strength of aircraft, then we enter into some agreement to compensate that. Why should there be only unilateral agreements? These agreements are either joint ventures or whole arrangements or block seats or load-sharing arrangements or cash compensation. I think, these are the things we have with most countries.

MR. CHAIRMAN: Shri Ashok Mitra.

SHRI ASHOK MITRA: Sir there are, of course, aspects of mutuality of interest and profit-earning. Apart from that there is also an issue of our trying to cultivate friends, new friends and keeping on to old friends in this particular area because of the sensitive nature of development all around. Given this context, would the Minister kindly consider why not we, as a big country, go out of our way to occasionally give them concessions which may not quite follow the rules of the game of mutuality of interest?

SHRI GHULAM NABI AZAD: Sir, this is considered on a case-to-case basis.

SHRI H. HANUMANTHAPPA: The hon. Minister has said that fares are being controlled by IATA and he is not in a position to reduce fares to Gulf countries. Private operators in the country, even though on the tickets the fare is shown do give thousands of rupees as concession to compete with the Indian Airlines. Has this come to the notice of the Minister? If so, will he check up and stop such malpractices?

SHRI GHULAM NABI AZAD: Sir, as far as the local operators are concerned, they are not controlled by IATA.

SHRI H. HANUMANTHAPPA: Then how is the Indian Airlines competing? (*Interruptions*) Your passengers are taken away by being given concessions.

SHRI GHULAM NABI AZAD: Competition is competition. (*Interruptions*)

एयर इंडिया में अनुसूचित जातियों/अनुसूचित जनजातियों के रिक्त पदों को भरा जाना

***564. श्री अजीत जोगी :** क्या नागर विमानन और पर्यटन मंत्री यह बताने की कृपा करेंगे कि :

(क) एयर इंडिया में अनुसूचित

जातियों और अनुसूचित जनजातियों के कुल कितने कमचारी कार्यरत हैं ;

(ख) इन आरक्षित श्रेणियों में रिक्त पदों की संख्या कितनी है ; और

(ग) इन रिक्त पदों को भरने के लिए, क्या कदम उठाये जा रहे हैं ?

नागरिक विमानन और पर्यटन मंत्री (श्री (गुलाम नबी आजाद)) : (क) से (ग) एक विवरण पत्र सदन के पटल पर रखा है ।

विवरण

(क) और (ख) दिनांक 1-1-1995 की स्थिति के अनुसार, एयर इंडिया में अनुसूचित जाति के 3726 और अनुसूचित जनजाति के 1001 कर्मचारी कार्यरत थे और अनुसूचित जाति के शिए आरक्षित 76 पद तथा अनुसूचित जनजाति के लिए आरक्षित 148 पद रिक्त थ ।

(ग) सभी रिक्तियों की सूचना स्थानीय, क्षेत्रीय और केन्द्रीय रोजगार कार्यालयों तथा सरकारी मान्यता प्राप्त अनुसूचित जाति/अनुसूचित जनजाति एसोसियशनों को दी जाती है । रिक्तियों की घोषणा आकाशवाणी पर तथा रोजगार समाचार/इम्प्लाइमेंट न्यूज जैसे समाचार पत्रों में भी की जाती है । यदि उपयुक्त उम्मीदवार उपलब्ध नहीं होने हैं तो आरक्षित रिक्तियों को पुनः विज्ञापित किया जाता है ।

श्री अजीत जोगी : सभापति महोदय, एयर इंडिया का "लोगों" महाराजा है और जहां तक अनुसूचित जाति, जनजाति के लोग हैं, उनके साथ एयर इंडिया का मैनेजमेंट अभी भी उसी तरह का सामंती बर्ताव कर रहा है । मंत्री महोदय ने अपने उत्तर में भी बताया है कि अनुसूचित जाति के 76 और 148 अनुसूचित जनजाति के पद अभी भी रिक्त हैं ।

सभापति महोदय, मैं मंत्री महोदय से अपना प्रश्न दो भागों में पूछ रहा हूं । भाग (अ) कि यह जो पद आपने रिक्त बताए हैं, इनमें यह बताने की कृपा करें कि क्या यह ज्यादातर उच्च वर्गों के अर्थात् कैटेगरी "ए" कैटेगरी "बी", कैटेगरी "सी" क्लास-I पोस्ट के रिक्त हैं ? महोदय, नीचे के वर्गों में अनुसूचित जाति, जनजाति के लोगों को रख लेते हैं, लेकिन ऊपर इनके लोग बिल्कुल नहीं रखे जाते । (ब) मैं यह भी जानना चाहूंगा कि अनुसूचित जाति और जनजाति के लोगों की प्रमोशन के लिए प्रेसीडेंशियल डाररेक्टिव है 1975 की, जिसको एयर इंडिया किसी तरह से फालो नही कर रही थी, इसलिए जो पिछला बोर्ड था, जिसमें अनुसूचित जाति और जनजाति के लोग आपने रखे थे, उन्होंने 3-10-1993 को एक प्रस्ताव पारित किया और कहा कि इसका पालन किया जाए, उसके बावजूद रिजर्वेशन के मामले में एयर इंडिया अनुसूचित जाति, जनजाति के लोगों का प्रमोशन बिल्कुल नहीं कर रही है और उसका मुख्य कारण यह है कि एक तरफ तो प्रेसीडेंट साहब कह रहे हैं कि इनको प्रमोशन दिया जाए, दूसरी तरफ एयर इंडिया मैनेजमेंट अपनी यूनियन से एग्रीमेंट कर लेता है और यह कहता है कि अगर 11 साल की नौकरी नहीं होगी तो हम उसको प्रमोशन के लिए कंसीडर नही करेंगे । अनुसूचित जाति जनजाति का व्यक्ति बड़ी उम्र में उस लेवल तक पहुंचता है और अगर 11 साल वह उस पद पर रहैगा तो वह तो रिटायर होने लगेगा तब उसको प्रमोशन के लिए कंसीडर किया जाएगा । मैं जानना चाहूंगा कि ऐसे जो एग्रीमेंट यूनियन के साथ किए गए हैं, जो प्रेसीडेंशियल डायरेक्टिव रिजर्वेशन प्रमोशन लिए हैं, वह उसके अगेन्स्ट जा रहे हैं । क्या उन सबको आप रद्द करेंगे । जैसा कि पहले एक बार बोर्ड ने फैसला किया था और प्रमोशन देंगे ? क्या आप यह भी बताएंगे कि वह जो एग्रीमेंट आपने अपनी यनियन से किया है, उसके कारण से कितने पद डीरिजर्व हुए हैं ? मेरी जानकारी के अनुसार डीरिजर्व पदों की संख्या बहुत ज्यादा है, उच्च वर्ग में करीब 211 पद इन्होंने डीरिजर्व अभी तक बोर्ड के रिजवशन से किए हैं । तो मैं जानना चाहता हूं (अ) पूरे वर्गों

ए, बी, सी में कितने एस.सी., एस. टी. के पद रिक्त हैं ? दूसरा, यह जो प्रेसिडेंशियल डायरेक्टिव को वायोलेट कर रहा है मैनजमेंट यूनियन से एग्रीमेंट के बहाने, उसको आप किस तरह से दूर करेंगे ? यह दो चीजें आप बताइए ।

श्री गुलाम नबी आजाद : सर, यहां तक माननीय सदस्य ने सवाल पूछा कि "ए" केटेगरी, "बी" केटेगरी, बाकी केटेगरी की क्या पोजीशन हैं, तो यहां तक वेकेन्सी का हैं एस० सी० की टोटल अभी 77 वेकेन्सी हैं और एस० टी० की 163 वेकन्सी हैं। यहां तक ग्रुप "ए" का संबंध है उसमें एस. सी. की 49 वैकेन्सी हैं और एस. टी. की 51 वैकेन्सी हैं, "बी" केटेगरी में 21 एस. सी. की और 60 एस.टी. की वकेन्सी हैं, "सी" केटेगरी में एस.सी की कोई वेकेन्सी नहीं है और एस. टी. की 7 वैकेन्सी हैं और "डी" केटेगरी में एस. सी. की 7 हैं और एस. टी. की 38 वैकेन्सी हैं । कुल मिलाकर टोटल एस. सी. की 77 और एस.टी. की 163 वैकेन्सी हैं । सर, यहां तक पिछले तीन सालों का संबंध है, इसमें कुछ हमने काम किया है और उसकी कुछ उपलब्धियां भी हमको प्राप्त हुई हैं । वर्ष 1991 में जो नई रिक्रूटमेंट हुई हैं, यह 932 लोगों की हुई है, उसमे से एस.सी. और एस. टी. का जो परसेटेज है वह 23 परसेंट हैं । वर्ष 1993 में जो एम्पलायमेंट हुई है, 920 की हुई है और उसके हिसाब से 920 में 30 परसेंट एस. सी., एस. टी का है । वर्ष 1994 मे 843 के करीब एम्पलायड किए गए हैं, जिसमें एस. सी., एस.टी. की परसेटेज 28.50 हैं । तो तकरीबन 29 और 30 के बीच में परसेटेज है उन एम्पलाइज की, एस. सी., एस. टी. की, जो पिछले तीन सालों में भरती हुए हैं। यहां तक प्रेसिडेंशियल डायरेक्टिव की बात है, एक स्पेशल रिक्रूटमेंट ड्राइव भी शुरू हुई हैं 1992, 1993 और 1994 में । वर्ष 1992 में टोटल 27 एस. सी., एस. टी. उस ड्राइव से आए, 1993 में तकरीबन 59 और 1994 में 79, कुल मिलाकर 165 जगह भरी गई इस स्पेशल ड्राइव के अनुसार । म आनरेबिल म्बर को यह आश्वासन दिलाता हूं कि यह जो अभी 163 और 77 सीटें एस० सी०, एस. टी. की खाली हैं, इसके लिए हम फिर से दुबारा सिर्फ एस. सी० एस० टी० के लिए एडवर्टाइज कर रहे हैं ताकि ज्यादा से ज्यादा यह जगह भर दी जाएं ।

SHRI AJIT P. K. JOGI: The second part of my supplementary was very clear wherein I said that the agreements which you had entered into with your Union went contrary to the Presidential directive. The agreement says that the minumum qualifying service should be 11 years. SC/ST officers would not be available with 11 years of service. That means whatever you are trying to give through the Presidential directive you are taking it away because of this agreement which you have entered into with the Union. My supplementary, second part was specifically directed at that. That has not been answered, Sir.

SHRI GHULAM NABI AZAD: Sir, I do not have the information at the moment because, as the hon. Member has said, this is an agreement between the management and the Union. I will get the reports and keep the hon. Member informed.

श्री अजीत जोगी : सर, मंत्री महोदय ने मुझे आश्वासन दिया है कि वे जवाब भेज देंगे, मैं उनको यह याद दिलाना चाहता हूं कि मैंने मार्च में भी उनको एक पत्र लिखा था कि जितने एग्रीमेंट हैं, उनकी एक कापी भेजिए और ये सारे एग्रीमेंट गलत हुए हैं क्योंकि वहां एक ऐसी यूनियन कार्यरत् है जो एस. सी./एस. टी. के इंटरेस्ट के खिलाफ है ।

मैं अपने दूसरे पूरक प्रश्न में यह पूछना चाहता हूं कि क्या मंत्री महोदय यह बताने की कृपा करेंगे कि जो एयर इंडिया में अनुसूचित जाति और जनजाति के लोग कार्यरत् हैं, उनमें से कितने लोगों को आप विदेशो की पोस्टिंग दे रहे हैं ? शिकायत यह है कि विदेशों में और विशेषकर अच्छे देशो में एस. सी.। एस. टी. के लोगों को नहीं भेजा जात

है, नाम करने के लिए केवल अफ्रीका के देशों में भेजा जाता है, वह भी दो, चार या छः महीनों के लिए । तो क्या आप कोई ऐसा रोस्टर बनाएंगे जिसमें एस. सी./एस. टी. के आफिसर हों, एस. सी./एस. टी. के एम्प्लाइज हों, इनको एयर इंडिया विदेशों में अच्छी पोस्टिंग्स के लिए भेजे ?

सर, मैं यह भी जानना चाहूंगा, पार्ट (बी), कि अभी वायुदत का मजर हो रहा है एयर इंडिया में । वायुदूत में कोई रिज़र्वेशन नहीं था । वायुदूत के लोग अगर एयर इंडिया मे आएंगे तो रिज़र्वेशन का पर सेंटेज अपने आप कम हो जाएगा क्योंकि वायुदूत में रिज़र्वेशन नहीं था । मैं यह जानना चाहता हूं कि वायुदूत के जो लोग आ रहे हैं, उनके अनुपात में आप क्या अलग से एस.सी./एस. टी. के लोग रिक्रट करेंगे, जिससे एस. सी./एस. टी. का जो परसेंटेज बना रहना चाहिए, वह बना रहे ? मैंने दो भागों में पूछा है, एक तो विदेशों में भेजने के बारे में और दूसरा वायुदूत के बारे में ।

श्री गुलाम नबी आजाद : सर, जहां तक विदेशों मे भेजने का सवाल है, मेरा ख्याल है कि उस हिसाब से परसेंटेज अच्छी है और मेरे ख्याल से तकरीबन-तकरीबन हरेक कंट्री में वे हैं, चाहे वह बड़ी हो या छोटी हो । मेरे पास कंट्रीज के आंकड़े इस वक्त नहीं हैं लेकिन . . . (**व्यवधान**) . . .

श्री अजीत जोगी : मेरे पास आंकड़ हैं, मैं बता सकता हूं । यह गलत बात है, सारे अफ्रीका में भेजे गए हैं । अध्यक्ष महोदय, जितने एस.सी/एस.टी. भेजे गए हैं, अफ्रीका में भेजे गए हैं । अगर आप कहें तो मैं आपको बता सकता हूं । आप कहें तो मैं इसमें से आंकड़े पढ़कर बता सकता हूं, आपकी ही किताब है यह । मैं बिना आधार के प्रश्न नहीं पूछ रहा हूं । आप कृपया इसको ठीक करने की कोशिश करें, उनको अच्छे देशों में भी भेजिए । अनुसूचित जाति, जनजाति का आदमी यूरोप नहीं जाएगा, अमेरिका नहीं जाएगा, ऐसा जो एयर इंडिया कर रही है, गलत कर रही है ।

श्री गुलाम नबी आजाद : सर, खाली मैं डिफर करूंगा . . . (**व्यवधान**) . . .

SHRI AJIT P. K. JOGI: I do not want to embarrass you by quoting the figures, but I have the figures.

MR. CHAIRMAN: Let us not say "African countries", why not "good countries?"

SHRI GHULAM NABI AZAD: As far as I think, the hon. Chairman must have visited Africa. I think South Africa is one of the best countries of the world. Let me say that.

SHRI AJIT P. K. JOGI: That is certainly not the answer. That goes against the spirit of my question. What I am requesting is this; "Please look into it and see that they are sent to good countries".

SHRI GHUAM NABI AZAD : South Africa is one of the best countries. So, far as posting is concerned.

श्री दिग्विजय सिंह : इसमें कोई जवाब की जरूरत नहीं है, इनको बोलिए, फिगर देखिए, कुछ हो सके तो कर दीजिए ।

SHRI GHULAM NABI AZAD: As far as the Commercial Department is concerned, out of the total foreign postings of 98, 22 are from the SCs/STs. gain the Commercial Department is supposed to be a prize posting. I was told by the hon. Member there that they are put in other places which are not important. I think, as far as Air India, or for that matter, Indian Airlines is concerned, the Commercial Department is supposed to be a prize posting. Out of 98 their member in foreign posting is 22.

I have already said that I do not have countrywise figures.

As far as the Computer and Communication Department is concerned, the total foreign postings are four, and out of four, two are from the STs.

As far as the Department of Engineering is concerned, the total foreign postings are seven, and four are from the ST.

In the Airport Services Department, there is one foreign posting. There is none from the SCs.

In the Operation Department, there is only one.

So, I must say that as far as foreign postings, particularly in the Commercial Department, are concerned, it is okay.

If hon. Members want that these persons should be posted to countries other than the South African countries, I have no hesitation in saying that we do not have any problem in shifting them to other countries.

: SHRI AJIT P. K. JOGI: What about Vayudoot?

SHRI GHULAM NABI AZAD: Vayudoot is still in the process after this was merged in the Indian Airlines. We wanted 50 to 60 per cent of them to be merged in the Indian Airlines and the rest in Air India and the Airports Authority.

SHRI AJIT P. K. JOGI: Vayudoot had no reservation for the SCs/STs. When you merge them with Air India and Indian Airlines the number would come down. How are you going to take care of that? This is what I am asking.

SHRI GHULAM NABI AZAD: When full merger will take place, it will be reassessed.

SHRI AJIT P. K. JOGI: It is already taking place. The process has already begun.

SHRI GHULAM NABI AZAD: It is just a Division at the moment.

MISS SAROJ KHAPARDE: Sir, thank you much for giving me the opportunity. My supplementary arises out of the statement or the written reply given by the Minister.

As he has said in the statement, as on 1.1.95, 3,726 Scheduled Caste and 1,001 Scheduled Tribe employees were working in the Air India. I would like to know from the hon. Minister the total number of emloyees in Air India. How do these numbers, 3,726 and 1,001, compare with the total vacancies? What is the backlog according to this percentage? Finally, I would like to know from the hon. Minister the time by which this backlog would be cleared. What is the plan of action of the Government?

SHRI GHULAM NABI AZAD: Sir, I have already replied to this question.

MISS SAROJ KHAPARDE: I want to know the plan of action. You have answered it, but you have not answered it completely.

SHRI GHULAM NABI AZAD: I have answered completed that the backlog is 77 in the case of SCs and 163 in the case of STs.

MISS SAROJ KHAPARDE : What is the concrete action plan of the Government for Air India?

SHRI GHULAM NABI AZAD: As far as the concrete plan is also concerned, I have already said that a special recruitment drive was launched. In 1992, 27 SC/ST posts were filled; 1993 में 59 और 94 में 79, कुल मिलकर 165, I have said that as far as other posts are concerned, the backlog is 77 and 63. We are launching a special drive. इसके लिए हम विशेष कोशिश कर रहे हैं, मैंने पहले ही कह दिया है।

MISS SAROJ KHAPARDE: What is the total number of Scheduled Caste and Scheduled Tribe employees in Air India as a whole?

SHRI GHULAM NABI AZAD: Sir, she has herself mentioned the total number.

MISS SAROJ KHAPARDE: I want to know the total number. I was mentioning what you mentioned in your statement.

SHRI GHULAM NABI AZAD: Sir, she has herself said that it is 3,726.

MISS SAROJ KHAPARDE: The total SC and ST employees?

SHRI GHULAM NABI AZAD: That is it.

MISS SAROJ KHAPARDE *There are* only 3,726 SC employes? What about the ST?

SHRI GHULAM NABI AZAD: That is SC/ST.

SHRI HIPHEI: Sir, the merger of Vayudoot with the Indian Airlines and the Air India has taken three years. According to the hon. Minister's reply, the final decision is yet to be taken. When do I expect the final decision that the Vayudoot is merged with Air India or the Indian Airlines in *toto?*

In North-Eastern India, particularly in Mizoram, since the Vayudoot flight is very very much regularly irregular and since we do not have any other means of communication and we do not have any other airline, the only route we have is Silchar and Aizawl. When the Vaydoot service is irregular and we do not have other means of communication, I would like to know whether this merger issue will be decided immediately or an alternative arrangement will be made for North-East India.

SHRI GHULAM NABI AZAD: Sir, first of all, this question does not arise because this was totally regarding the representation and backlog of SC/ST vacancies in Air India. But just for the benefit of the hon. Member, I may point out that I did not say that the merger is complete, because the merger does take a lot of time. It is not just an oevrnight affair, because the other airline with which it gets merged, has to accept it and the vacancies availability is also a question. As far as the Indian Airlines is concerned, most of the employees of the Vayudoot have been absorbed in the Indian Airlines. But as far as the Air India and the Airports Authority are concerned, we have not been able to do so. We are in the process of doing so.

As far as the North-Eastern States are concerned, we have, of course, the problem of shortage of aircraft. The shortage is basically because of the terrain. Wherever we have good airports available with us, we are operating with Boeing 737. But, most of the airports are very small airports, where 737s cannot land and there is no scope for expansion of the airports, even if we desire to do so. So, the only way left is to have only smaller types of aircraft. As far as Dornier is concerned, we have grounded it. We have pulled out two or three Dorniers, which were spread in the Southern part of the country and pushed them into service in the North-Eastern part of the country for the benefit of our friends and passengers there. We are trying our level best to see that services are as regular as they should be.

SHRI HIPHEI: Still there should be some alternative arrangement.

SHRI JAGESH DESAI: Compensation is the only answer.

Television stations in the country

*565. DR. SHRIKANT RAMCHANDRA JICHKAR: Will the Minister OF INFORMATION AND BROADCASTING be pleased to state: